

ITEM NO.801

COURT NO.9

SECTION II

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

I.A. No. 229706 of 2024 in Criminal Appeal No(s). 61/2022

BAUWA @ ANUJ

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 11-08-2025 This appeal was mentioned today.

**CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

For Appellant(s) : Mr. Sandeep Kumar Jha, AOR (mentioned by)

For Respondent(s) : Mr. Adarsh Upadhyay, AOR

Mr. Gaurav, AOR

**UPON mentioning the Court made the following
O R D E R**

List I.A. No. 229706 of 2024 (Application for bail) on 9th September, 2025.

**(JATINDER KAUR)
P.S. to REGISTRAR**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**